

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 461 of 2025**

**IN THE MATTER OF:**

**Ms. Seema Kumari, Pradhan, Gram Panchayat, Ghaneta & Ors. ....PETITIONER**

**VERSUS**

**State of Himachal Pradesh & Ors. ....RESPONDENT**

**MEMO OF PARTIES (As Per ORDER DATED 14.10.2025)**

**Ms. Seema Kumari, Pradhan, Gram Panchayat, Ghaneta & Ors. ....PETITIONER**

**VERSUS**

1. State of Himachal Pradesh  
Through Secretary,  
Department of Environment, Science Technology and Climate Change,  
Government of H.P.  
Paryavaran Bhawan, Near US Club, Shimla  
Himachal Pradesh-171001  
E-mail: [envsecy-hp@nic.in](mailto:envsecy-hp@nic.in) Respondent No.1
2. District Magistrate, Kangra  
Office of The Divisional Commissioner,  
Kangra Division At Dharamshala, District Kangra, H.P.-176001  
Email: [dc-kan-hp@nic.in](mailto:dc-kan-hp@nic.in) Respondent No.2
3. Himachal Pradesh Pollution Control Board (HPPCB)  
Through Member Secretary,  
Him Parivesh, Phase-III, New Shimla, Himachal Pradesh 171009  
Email: [mppcb-hp@nic.in](mailto:mppcb-hp@nic.in) Respondent No.3